

(2018) 05 DEL CK 0022
In the Delhi High Court
Case No : MAC.APP. 429 of 2014

RELIANCE GENERAL INSURANCE COMPANY LTD.	APPELLANT
Vs	
MD. ILLIYAS & ORS	RESPONDENT

Date of Decision : 02-05-2018

Acts Referred:

Citation : (2018) 05 DEL CK 0022

Hon'ble Judges : SUNIL GAUR

Bench : Single Bench

Advocate : Rajeev M. Roy ,P. Srinivasan,Y.P. Laroya

Final Decision : Disposed Of

Judgement

1,Compensation towards pain and suffering,"Rs. 80,000/-

2,"Compensation towards loss of amenities and
enjoyment","Rs. 80,000/-

3,"Compensation for disfiguration and loss of
expectancy of life","Rs. 1,00,000/-

4,Loss of earning capacity due to injuries,"Rs. 7,65,079/-

5,"Loss of earning of petitioner for 4 months @
Rs. 18,108/-","Rs. 72,432/-

6,Expenses towards medical bills,"Rs. 19,085/-

7,"Compensation towards conveyance and
special diet (without bills)","Rs. 10,000/-

1,Compensation towards pain and suffering,"Rs.80,000/-

2,"Compensation towards loss of amenities and

enjoyment", "Rs.80,000/-

4, Loss of earning capacity due to injuries, "Rs.7,65,079/-

5, "Loss of earning of petitioner for 4 months @

Rs.18,108/-", "Rs.50,301/-

6, Expenses towards medical bills, "Rs.19,085/-

7, "Compensation towards conveyance and

special diet (without bills)", "Rs.10,000/-

Total,, "Rs.10,04,465/-